

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 102/12 C/W CA 2/2013	IA 33/17 in TP 41/16 a/w TP 57/16	For hearing	397/398	M.K. Pandurang Setty & 5 Others Vs. Krishna Floor Mills Pvt. Ltd. & 5 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<i>Dr. Aditya Narayan</i> Dr. Aditya Narayan Swathi AP 847896234	Respondents	<i>Swathi AP</i>
2.	BC THIRUVENKATARAM	Petitioners	<i>BC Thiruv</i>
3.	MANIK B.T Advocate for the Petitioners		<i>Manik B.T</i>

Senior Counsel for applicant in IA No.33/2017 is present. Counsel for respondents in IA 33/2017 is also present. IA No.33/2017 is taken up today. The counsel for petitioners in IA No.33/2017 has filed decisions and has also filed a memo along with copies of orders. We have heard the senior counsel for applicant in IA No.33/2017 in part.

For continuation, list it on 15.11.2017. Counsel for respondents in IA No.33/2017 is also present.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)